

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 15.09.2022

**Misc. Application No. 273 of 2022
And
Appeal No. 748 of 2021**

Reliance Industries Holding Pvt. Ltd. & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Raghav Shankar, Advocate with Mr. Vivek Shetty, Ms. Cheryl Fernandes, Mr. Dhaval Vora, Mr. Amey Nabar, Advocates i/b. AZB & Partners for the Appellants.

Mr. Mihir Mody, Advocate with Mr. Mayur Jaisingh, Advocate i/b K. Ashar & Co. for the Respondent.

ORDER :

1. Adjourned on the request of the learned counsel for the appellants. List on September 26, 2022.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on

the digitally signed copy of this order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

15.09.2022
PTM